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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 928/2024 & CM APPL. 3838/2024, CM APPL. 21626/2024, CM APPL. 26454/2024

SH. LAGADAPATI MADHUSUDHAN RAO Petitioner Through: Mr. Dayan Krishnan, Sr. Adv. with Ms. Neeha Nagapal, Ms. Malak Bhatt, Mr. Vishvendra Tomar, Ms. Aditi Shrivastava, Mr. Sukrit Seth, Advocates (M:9717213959) versus

PUNJAB NATIONAL BANK Through:	Respondent Mr. Rajiv Kapur, Mr. Akshit Kapur, Mr. Aditya Saxena, Advocates for SBI (M:6204864761) Ms. Manisha Singh, Mr. Shubham Kumar Deo, Mr. George Pothan Poothicote, Ms. Jyoti Singh, Mr. Ashu Pathak, Advocates for R- 2/Canara Bank Ms. Aditi, Advocate for R-4/ICICI Bank Ms. Priyadarshini Dewan, Advocate for R-5/Canara Bank

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+ W.P.(C) 1702/2024 & CM APPL. 7006/2024

..... Petitioner

SHANTANU PRAKASH Through:

Mr. Dayan Krishnan, Sr. Adv. with Ms. Neeha Nagapal, Ms. Malak Bhatt, Mr. Vishvendra Tomar, Ms. Aditi Shrivastava, Mr. Sukrit Seth, Advocates (M:9810030834)

versus

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STATE BANK OF INDIA & ORS. Respondents Mr. Through: Mr. Sanjay Kapur, Surva Prakash, Ms. Divya Singh Punder, Ms. Isha Virmani, Mr. Arjun Bhatia, Advocates for R-1/SBI (M:9871789655) Mr. Siddhant Kant, Ms. Charu Bansal. Mr. Prithviraj Oberoi. Advocates for **R-2** & 3 (M:8956276446) Ms. Manisha Singh, Mr. Shubham Kumar Deo, Mr. George Pothan Poothicote, Ms. Jyoti Singh, Mr. Ashu Pathak. Advocates for R-2/Canara Bank

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W.P.(C) 1730/2024 & CM APPL. 7177/2024, CM APPL. 11269/2024 +

..... Petitioner

SHANTANU PRAKASH Mr. Amit Sibal, Sr. Adv. with Ms. Through: Neeha Nagpal, Ms. Malak Bhatt, Mr. Vishvendra Tomar. Aditi Ms. Shrivastava. Mr. Ankur Vyas, Advocates (M:9810030834)

versus

STATE BANK OF INDIA & ORS. Respondents Through: Mr. Sanjay Kapur, Mr. Surva Prakash, Ms. Divya Singh Punder, Ms. Isha Virmani, Mr. Arjun Bhatia, Advocates for R-1/SBI (M:9871789655) Mr. V.P. Singh, Mr. Akshat Singh, Ms. Deehita Shahi, Mr. Bhanu Gupta, Mr. Utkarsh Kandpal, Mr. Rajat Shah, Advocates for IDBI Bank (M:9968941996) Ms. Manisha Singh, Mr. Shubham

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Kumar Deo, Mr. George Pothan Poothicote, Ms. Jyoti Singh, Mr. Ashu Pathak, Advocates for R-2/Canara Bank

CORAM: HON'BLE MS. JUSTICE MINI PUSHKARNA

<u>ORDER</u> 10.05.2024

1. List for hearing on 13th May, 2024, in the Supplementary List.

MINI PUSHKARNA, J

MAY 10, 2024 au

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